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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.9.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 418/230/HDB/2018 Connected with CA(CAA) No. 572/230/HDB/2018
NAME OF THE COMPANY	Celon Laboratories pvt ltd (Demerged Co.) & Mviyes PharmaVentures Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	Jry
for RO			

ORDER

Learned counsel Ms.Suma present on behalf of
Mr.T.Sujan Kumar Reddy for RoC.

In view of the Member relieving today.

List the matter on 25.09.2018.


MEMBER JUDICIAL